

and stands completed. Coastal Security Scheme Phase-II has been approved by the Government and it is under implementation for a period of five years with effect from 1st April, 2011.

Under the Coastal Security Scheme Phase-I, 3 coastal Police Stations, 9 boats, 10 Rubber inflatable Boats, 6 jeeps and 9 motorcycles were provided to the State of Goa. A lump sum assistance of Rs.10 lakh per coastal police station was also provided for surveillance equipment, computer systems and furniture.

Under the Coastal Security Scheme Phase-II, 4 coastal Police Stations (Rs.48 lakh per CPS), 2 jetties (Rs.50 lakh per jetty), 4 boats (Rs.400 lakhs per boat) 4 four-wheelers (Rs. 7 lakh per four wheeler) and 8 motorcycles (Rs.0.60 lakh per motorcycle) have been approved for the State of Goa. A provision of lump sum assistance of Rs.15 lakh per coastal police station has been made for surveillance equipment, computer systems and furniture.

3 Coastal Police Stations have been constructed and operationalised, 9 boats delivered, 6 Jeeps and 9 motorcycles have been purchased by the State of Goa.

Police Welfare Funds/Organisations

999. SHRI G.N. RATANPURI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the names of the different Central Police forces operating police welfare funds/organisations;

(b) the details of funds collected by these police welfare funds/organisations and the rules under which these funds operate; and

(c) whether regular audits are conducted and whether Government is satisfied that funds deducted from salaries of police personnel every month are collected and utilized for bonafide and legal activities only?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH):

(a) Following Central Armed Police Forces (CAPF) are operating Welfare Funds;

Border Security Force (BSF), Central Reserve Police Force (CRPF), Central Industrial Security Force (CISF), Indo Tibetan Border Police (ITBP) and Sashastra Seema Bal (SSB).

(b) These funds are being operated/governed by the respective fund rules/Governing Bodies of respective forces. As reported by CAPFs, the rates of contribution into these funds are as under:

Names of Force	Name of funds	Subscription
BSF	Welfare Fund	Monthly subscription @ Rs. 1/- to Rs. 25/- from Const. to DG.
	Contributory Benevolent Fund	Monthly subscription @ Rs. 40/- to Rs. 70/-from Const. to DG
	Special Relief Fund	Annually subscription @ Rs. 120/- to Rs. 300/-from Const. to DG
	Education Fund	Monthly subscription @ Rs. 15/- to Rs. 75/-from Const. to DG.
CRPF	Central Welfare Fund	Monthly subscription @ Rs. 15/- to Rs. 50/-from Const. to DG
CISF	Welfare Fund	Monthly subscription @ Rs. 20/- to Rs. 70/-from Const. to DG.
	Risk-cum-Saving Fund	Monthly subscription @ Rs. 120/- from all members of the force.
ITBP	Central Welfare Fund	Monthly subscription @ Rs. 15/- - from all members of the force.
SSB	Central Welfare Fund	Monthly subscription @ Rs. 15/- to Rs. 50/-from Const. to DG.

(c) Since these are non-governmental funds, these are not covered under Comptroller & Auditor General (CAG) audits. However, as reported by CAPFs, regular audits of these funds are being conducted annually by the Board of Officers of respective forces as well as by the registered Chartered Accountants to see that these funds are being utilized by CAPFs for bonafide and legal activities only.

Custodial deaths

1000. SHRIMATI VASANTHI STANLEY: Will the Minister of HOME AFFAIRS be pleased to state: